

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHED): (a) to (f). In terms of the Code of Conduct for treatment of Diplomatic/Consular Personnel in India and Pakistan signed between the two countries on 19 August, 1992, replacement visas would be given to officials posted to diplomatic missions in each other's country within 30 days of application. Regrettably, Pakistan had inordinately delayed the issue of assignment visas to Indian officials posted to our Missions. This resulted in an accumulation of 37 Indian requests for assignment visas. Following sustained and vigorous efforts through the diplomatic channels, this problem was resolved when Pakistan issued in end-March, 1994, all the pending assignment visas.

Government earnestly hope that Government of Pakistan will in future adhere to its commitments and obligations under the Code of Conduct in order to facilitate the smooth functioning of Indian Missions in Pakistan.

#### **Dibrugarh Doordarshan Kendra**

6663. SHRIMATI GEETA MUKHERJEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the performance of the Dibrugarh Doordarshan Kendra is not upto the mark;

(b) if so, the remedial steps the Government propose to take in this regard;

(c) whether the Government propose to increase the telecast time for the programmes produced by the Dibrugarh Doordarshan Kendra;

(d) if so, by when the second channel at Dibrugarh is likely to be introduced; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) There is no such proposal at present.

(e) Due to constraints of resources and other infrastructural facilities for the purpose.

#### **Linking Roads of Maharashtra with National Highways**

6664. SHRIMATI SURYAKANTA PATIL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Maharashtra has submitted any scheme to link some State roads with National Highways; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Presumably, the Hon'ble Member has in view the Centrally sponsored Scheme of State roads of Inter-State or Economic Importance. The State Government of Maharashtra has submitted *inter-alia* one proposal for the